

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 518 of 1999.

Thursday this the 29th day of April, 1999.

CORAM:

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

HON'BLE MR. B.N. BAHADUR, ADMINISTRATIVE MEMBER

N. Sreenivasan,  
S/o K. Nilakantan,  
Anugriha (Raju Mandiram)  
Udayagiri Junction,  
Chempazhanthi P.O.,  
Thiruvananthapuram - 695 587. .. Applicant

(By Advocate Shri B. Reghunathan)

Vs.

1. Chief Postmaster General,  
Kerala Circle,  
Thiruvananthapuram - 695 033.

2. Senior Superintendent of Post  
Offices, Thiruvananthapuram  
North Division, Thiruvananthapuram-  
695 001. .. Respondents

(By Advocate Mr. R. Prasanth Kumar, ACGSC.

(The application having been heard on 29th April 1999,  
the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

When the Original Application was taken up for admission hearing, the learned counsel appearing for the applicant submitted that leave may be granted to withdraw this O.A. without prejudice. Leave granted.

2. Original Application is dismissed as withdrawn without prejudice. No costs.

Dated the 29th April, 1999.

B.N. Bahadur

B.N. BAHADUR  
ADMINISTRATIVE MEMBER

A.M. Sivadas  
A.M. SIVADAS  
JUDICIAL MEMBER